

(b) the institutes where they studied the methods; and

(c) the duration of their stay abroad?

The Minister of Health (Shri Kar-markar): (a) None.

(b) and (c) Do not arise

#### Slum Clearance in Delhi

4111 Shri D. C. Sharma: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No 1876 on the 17th December, 1958 and state:

(a) the number of layout schemes since prepared by the Town Planning Commission for the clearance of slums in Delhi during 1959 so far;

(b) the names of those slum areas; and

(c) the estimated expenditure to be incurred on them?

The Minister of Health (Shri Kar-markar): (a) Five.

(b) and (c). The particulars of the schemes and the estimated expenditure on their implementation are as follows:

Name of the Scheme	Estimated Expenditure
	Ra.
(i) Development plan of Madanpur village for relocating cattle, potters, etc.	5 83 lakhs
(ii) Proposed Bicycle-rum-Office Centre at Jhandewala for removal of Bicycle shops from Jama Masjid	60 to 70 lakhs
(iii) Neighbourhood shopping centre in the Supplementary Industrial Area (Nauqgarh Road)	(estimate under preparation)
(iv) Extension of Khampur development area	25 lakhs
(v) Redevelopment Plan of Kotla Mubarakpur	78 lakhs
	(Capital Outlay).

#### Railway Protection Force

4112. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) the strength of the Railway Protection Force on Indian Railways, Railway-wise as on the 31st March, 1959;

(b) the number of Chief Security Officers, Inspectors and other Junior Officers, separately, Railway-wise; and

(c) the total expenditure incurred in maintaining the force during the year 1958-1959?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b) The required information is given in the statement laid on the Table of the Sabha [See Appendix VIII, annexure No. 32].

(c) Rs 5,57,14,000/-

#### Decrees Against Northern Railway

4113. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) how many decrees passed by the civil courts during the period from

the 1st December, 1958 to the 30th April, 1959 were put into execution against Northern Railway and with what results, month-wise;

(b) what was the total amount of costs of adjournment suits allowed by the civil courts against Northern Railway during the same period; and

(c) whether it was not possible to avoid such costs?

The Deputy Minister of Railways (Shri Shah Nawaz Khan):

(a) December '58	Nil
January '59	Nil
February '59	Nil
March '59	Nil
April '59	2

In both the cases relating to April '59 payment had been arranged before the receipt of the execution notice from the courts but it appears, the courts could not connect payments with the relevant suits, Action has al-